

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/271/ (IB)/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
	R. Poorn Kumar	Counsel for the Petitioner	
	G. Ponmani	Counsel for Respondent	

**ORDER**

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner made compliance with the provisions of section 9(3)(b)and(c) of I&B Code, 2016 by filing affidavit and bank certificate. Counsel for Respondent caused appearance on behalf of the Respondent and submitted that they are ready and willing to pay the outstanding debt to the Petitioner and in order to show the bona-fide a Cheque bearing No.001201 dated 21.07.2017 drawn on HDFC Bank to the tune of Rs.1 lakh is also produced and given to the Counsel for Petitioner. Counsel for Petitioner submitted that he accepts the same without prejudice to his claim, provided the Respondent files the schedule of payment on the next date of hearing. At request of the Counsel for Respondent, time is enlarged for filing the schedule of payment. Put up on **08.08.2017 at 10.30 A.M.**

  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)